

- (iv) Hosting of Website for Host Broadcaster
- (v) Event management for the two World Broadcasters Meetings
- (vi) Tape transfer facility

Deaths of wild animals

†*168. SHRI KAPTAN SINGH SOLANKI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that instances of death of wild animals are continuously increasing throughout the country;
- (b) if so, the details thereof;
- (c) whether Government is formulating any policy to make national parks more secure and to provide more facilities thereon; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) No consolidated reports are available in the Ministry which indicate constant increase in death of wild animals in the country. However, fluctuation in the population of wild animals is a natural phenomenon owing to different reasons like predation, disease, competition, human-wildlife conflict and heat stroke, etc.

(c) and (d) Many important policy initiatives have been taken by the Government for protection and conservation of wild animals by, *inter-alia*, strengthening the existing and creating additional infrastructure and facilities in National Parks, Sanctuaries and other Protected Areas. Some of these initiatives are given below:

1. Threatened species of wildlife are placed in the Schedules of the Wildlife (Protection), Act, 1972, thereby according them the highest degree of protection in the Protected Areas including National Parks and Sanctuaries.
2. The Wildlife (Protection) Act, 1972 has been amended from time to time and made more stringent against wildlife related offences in the Protected Areas including National Parks and Sanctuaries.
3. Financial and technical assistance is provided to the State/Union Territory Governments under various Centrally Sponsored Schemes, viz, 'Integrated Development of Wildlife Habitats',

†Original notice of the question was received in Hindi.

'Project Tiger' and 'Project Elephant' for improving protection and conservation of wildlife in the National Parks and Sanctuaries.

4. The State/Union Territory Governments have been requested to strengthen the field formations and intensify patrolling in and around forests and Protected Areas.

Demand-supply gap of power

†* 169. SHRI RAVI SHANKAR PRASAD: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that with the increasing power generation capacity, the gap between demand and supply of power is getting reduced;

(b) if so, the details thereof and the extent to which this gap has been reduced in September, 2010 as against September, 2009; and

(c) the contribution of Government and private sector companies in increasing power generation capacity?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) to (c) A generation capacity of 29,322 MW has been commissioned during the 11th Plan upto 31st October, 2010, as compared to a capacity of 21,180 MW added in the entire 10th Plan. The gap between demand and supply of power in the country in terms of energy and peaking power reduced to 3,682 Million Unit (5.4%) and 10,150 MW (8.7%) in September, 2010 from 6,654 Million Unit (9.6%) and 13,507 MW (11.7%) respectively in September, 2009.

Sector-wise details of capacity addition during the 11th Plan are given below:

	(Figures in MW)
Central Sector	7,905
State Sector	12,472.2
Private Sector	8,944.5
TOTAL	29,321.7

Development programmes for minorities

* 170. SHRI RAASHID ALVI: Will the Minister of MINORITY AFFAIRS be pleased to state:

†Original notice of the question was received in Hindi.